



# भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-25082022-238382  
CG-DL-E-25082022-238382

असाधारण  
EXTRAORDINARY

भाग I—खण्ड 1  
PART I—Section 1

प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 203]  
No. 203]

नई दिल्ली, बृहस्पतिवार, अगस्त 25, 2022/भाद्र 3, 1944  
NEW DELHI, THURSDAY, AUGUST 25, 2022/BHADRA 3, 1944

## SUPREME COURT OF INDIA NOTIFICATION

New Delhi, the 24th August, 2022

1. **No. F. 22/68/SCA-II(Vol.V).**—The Ministry of Law & Justice, Department of Justice vide its letter No. L-14011/2/2021/Jus-I dated 26th July, 2022 has conveyed the sanction of the President for revision of the rate of Washing Allowance to Rs.1750/- per month for all the Officials and Non-clerical staff of Supreme Court of India. These rates will be applicable from the date of issuance of Order. The Officers of Supreme Court are already drawing Washing Allowance @ Rs.1750/- per month.

2. In view of the sanction/approval of the President as conveyed vide Letter No. L-14011/2/2021/Jus-I dated 26th July, 2022 of Department of Justice, Ministry of Law & Justice, Hon'ble the Chief Justice of India has directed that Washing Allowance at the revised rate mentioned in the letter dated 26th July, 2022 and reproduced in para 1 above shall be paid to all the Officials and Non-clerical staff of Supreme Court of India with effect from the date of issue of Order and the expenditure involved in this regard shall be met out of the sanctioned budget grant of the Supreme Court of India.

DEEPAK JAIN, Registrar (Admn. II)

## **SUPREME COURT OF INDIA**

No.F.22/68/SCA-II (Vol.V)  
New Delhi, Dated 26<sup>th</sup> August, 2022

### **OFFICE ORDER**

Consequent upon sanction of the President of India vide letter No. L-14011/2/2021/Jus-I dated 26<sup>th</sup> July, 2022 of Department of Justice, Ministry of Law & Justice, Hon'ble the Chief Justice of India has directed that Washing Allowance shall be paid to all the Officials and Non-clerical staff of Supreme Court at the revised rate of Rs.1750/- per month with effect from the date of issue of this Order. The Officers of the Supreme Court are already drawing Washing Allowance at the rate of Rs.1750/- per month.

The expenditure involved in this regard shall be met out of the sanctioned budget grant of the Supreme Court of India.

The Gazette Notification No. 203 dated 25 August, 2022 in this regard is available on Supreme Court website [www.sci.gov.in](http://www.sci.gov.in) for information of all concerned.

Sd/-  
**[Deepak Jain]**  
**Registrar (Admn.II)**  
26-08-2022

Copy to:

All concerned.